GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA

UNSTARRED QUESTION NO:2887
ANSWERED ON:15.03.2010
SKILL BUILDING
Ponnam Shri Prabhakar

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether the Government is promoting skill building as the new thrust area for organized and unorganized workers, to adopt to changing technologies and labour market demands;

(b) if so, the details thereof alongwith the steps taken by the Government in this regard including backwards area of the country; and

(c) the funds allocated and utilised under such skill building in the country, State-wise, urban and rural area-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a)&(b) In order to promote skill building for organized and unorganized sector workers, DGE&T under Ministry of Labour & Employment is implementing following major schemes:-

1. Craftsmen Training Scheme (CTS)
2. Apprenticeship Training Scheme (ATS)
3. Skill Development Initiative
4. Advanced Vocational Training Scheme.

Aforesaid schemes have training capacity of about 1.87 million persons per annum. Besides, 17 other Ministries are also providing skill training in the areas of skill concerning their jurisdictions.

To adopt changing technologies & labour market demand, 1896 Industrial Training Institutes (ITIs) are being modernized under three Centrally Sponsored Schemes. Multi skilling courses have also been started in ITIs and Advanced Training is being given through various advanced level institutes setup in the country.

For meeting the training requirements of the backward areas, a scheme titled Kaushal Vikas Yojana has been taken up to establish 1500 new ITIs & 5000 Skill Development Centres (SDCs) in Public Private Partnership mode.

Though the ITIs in country are managed by respective State Governments, Ministry of Labour and Employment is allocating funds for their modernization. Funds allocated and released to various States by Ministry of Labour and Employment are given as per statement at Annex 1.